

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &
IA no. 378 of 2013**

Dated : 9th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Prashanto Chandra Sen with
Mr. Rutwik Panda
Mr. Anshu Malik for R.1

ORDER

At the request of the learned counsel for the Appellant, post
the matter for further hearing on **30.04.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**